

SPECIAL BENCH  
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/156(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SHAKAMBHARI ENTERPRISES VS GLOBE STEEL AND ALLOYS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Ashis Kr. Mukherjee, Adv. ] For the Operational Creditor  
Mr. Saurabh Prasad, Adv. ]  
Mr. Sourojit Dasgupta, Adv. ]  
Mr. Ashish Mukherjee, Adv. ]

**ORDER**

1. Learned Counsel for the Operational Creditor present.
2. Pleadings are over.
3. List this matter for arguments on **13.05.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)